

**Memorandum of Understanding 1994-95 between Govt. of India and the Metallurgical and Engineering consultants India Ltd.**

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) Madam I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Steel) and the Metallurgical and Engineering Consultants (India) Limited for the year 1994-95.

[Placed in Library, See No. 6316 / 94]

**Report and Accounts (1992-93) of the Veterinary council of India, New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM) Madam I lay on the Table—

(1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 62 of the Indian Veterinary Council Act, 1984:—

(i) Annual Report and Accounts of the Veterinary Council of India, New Delhi, for the year 1992- 93, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the above council.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. 6324/94]

**Report (1992-93) of the National Open School, New Delhi and related papers**

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION AND DEPARTMENT OF CULTURE (KUMARI SELJA) Madam I lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) Annual Report of the National Open School, New Delhi for the year 1992-93.

(ii) Statement by Government accepting the above Report

(iii) Statement giving reasons for the delay in laying papers mentioned at (i) above.

[Placed in Library, See No. 6329 /94]

**REPORT OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HUMAN RESOURCE DEVELOPMENT**

SHRI P. UPENDRA (ANDHRA PRADESH): Madam, I beg to present the Eleventh Report (in English and Hindi) of the Department-related Parliamentary Standing Committee on Human Resource Development on the Dr. B.R. Ambedkar University Bill, 1994.

**ALLOCATION OF TIME FOR DISPOSAL OF GOVERNMENT LEGISLATIVE BUSINESS**

THE DEPUTY CHAIRMAN: I have to inform Members that the Business Advisory Committee at its meeting held on Thursday, the 18th August, 1994 allotted time for Government Legislative Business as follows:—

Business	Time Allotted
Consideration and passing of the following Bills:—	
(a) The Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Delhi High Court Bill, 1994.	} 1 Hour (To be discussed together)
(b) The Salaries, Allowances, Leave and Pensions of the Officers and Servants of the Supreme Court Bill, 1994.	
(c) The Terrorist and Disruptive Activities (Prevention) Amendment Bill, 1994.	3 Hours

**ANNOUNCEMENT RE. GOVERNMENT BUSINESS FOR THE WEEK COMMENCING 22ND AUGUST, 1994**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): Madam, with your permission, I rise to announce that Government Business during the week commencing 22nd August, 1994 will consist of:—

1. Consideration and return of the following Bills as passed by Lok Sabha:—

(a) The Appropriation (Railways) No. 4 Bill, 1994.

(b) The Appropriation (Railways) No. 5 Bill, 1994.